

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

30

**CP/147(MB)2022**

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **28.03.2024**

NAME OF THE PARTIES:

Sujitha Sucheendran

Vs

Konzert Toolings Limited

SECTION: 241-242(4) OF THE COMPANIES ACT, 2013

**ORDER**

1. Mr. Mahesh Chandran, Ld. Counsel for the Petitioner present. Mr. K. P. S. SURESH, Ld. Counsel for Respondent Nos. 1 & R-2, present.
2. Due to technical glitch from the side of the Respondent, he is not audible.
3. List this matter for hearing on **06.06.2024**.

Sd/-

**ANU JAGMOHAN SINGH**  
Member (Technical)

Sd/-

**KISHORE VEMULAPALLI**  
Member (Judicial)